

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 2
IA-3182/ND/2021
(IB)-438(ND)/2020

IN THE MATTER OF:

Arun K. Agarwal & Associates	...	Applicant
Vs.		
Allbest Offshore Marine (India) Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC.

Order delivered on 28.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. RK Gupta, Advocate
For the Respondent :

ORDER

IA-3182/ND/2021:

This is an application filed by Resolution Professional seeking liquidation under Section 33, of which copy is served to the Ex-directors.

List for hearing on **05.08.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA